

Division Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (I.B) No.213/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th August, 2017, 10.30 A.M

Name of the Company		Stewarts and Lloyds of India Ltd		
Under Section		10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

SIDHARTHA SHARMA, ADV
NAMRATA BASU, ADV

Corporate Debtor

16/08/2017

Secretary, Stewarts and Lloyds Ltd } for order
} creditor

16/08/2017

ORDER

Ld. Counsels for the operational creditor and the corporate debtor are present.

Resolution Professional (RP) has not submitted any progress report. RP is directed to submit the progress report latest by 14/09/2017.

List the matter on 14/09/2017 for further order.

JK
(K.R.Jinan)
Member (J)

JK
(Vijai Pratap Singh)
Member (J)